

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/369/2020**

This the 01st day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ajay Sharma, Age 28 years, S/o Sh. Ashok Kumar, R/o H. No. 73, Ward No. 6, Railway Road Vijaypur, Samba

.....Applicant

(Advocate: Mr. Ashish Sharma)

**Versus**

1. Secretary to Post Department, Post India, Dak Bhawan, New Delhi, India.
2. Chief Post Master General officer, Postal Department, Rail head Complex, Jammu.
3. Director, Postal Department, Rail Head Complex Jammu.
4. Senior Superintendent, Post Office, Division Jammu.
5. Assistant Superintendent, Post Office, Jammu.
6. Branch Post Master, Palli, Bishnah.
7. Palvi Saini, D/o Sh. Rampaul, Village Keema, Tehsil Arnia, Distt. Jammu.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. Central Government Standing Counsel.)



**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant seeks the permission of this Tribunal to withdraw this O.A.



2. Permission is accorded to the learned counsel for the applicant for withdrawing the O.A. The O.A. is dismissed as withdrawn.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**